

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** CA(CAA)-129(ND)/2017  
**C. A. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

**NAME OF THE COMPANY: M/s. Om Mines And Minerals Pvt. Ltd.**

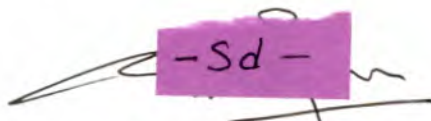
**SECTION OF THE COMPANIES ACT: 230& 232**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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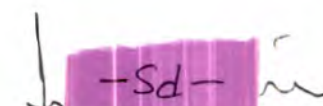
**Order**

This is a 2<sup>nd</sup> Motion filed by the Petitioner. Let publication be effected in the English edition of the Business Standard and in Amar Ujala.

Fresh notice be given to the ROC, RD and OL inviting the objections. To come up on 10<sup>th</sup> August 2017.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

  
[ INA MALHOTRA ]  
MEMBER [J]